

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

(21)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/435/2020
NAME OF THE PETITIONER(S) : SAMRUDDHI TRADERS
NAME OF THE RESPONDENT(S) : GREEN VALLEYS SHELTERS PVT LTD
UNDER SECTION : 9 RULE 6 OF IBC, 2016**

--	--

(21)

[IBA/435/2020]

ORDER

Counsel on Record for the Applicant is represented by Ld. Counsel Mr. Chindan K.

The Applicant Counsel states that the matter has been settled between the parties and Memo of Withdrawal dated 18.12.2020 was filed in the Registry on 22.12.2020 in S.R. No.3990 and seeks permission to withdraw this application.

Accordingly, this IBA/435/2020 stands **dismissed as withdrawn**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)